[Translation]

Written Answers

Overbridge at Railway Crossing at Darbhanga and Sakri

5423. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS pleased to state:

- (a) whether there is any proposal for constructing overbridges at first railway crossing of north of Darbhanga and another in east of Sakri junction;
- (b) the time by which these bridges are likely to be constructed; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

- (b) Does not arise.
- (c) The Railway has not so far received from the State Government any proposal for these overbridges, duly consenting to bear the cost as per rules.

Rural Electrification in Orissa

5424. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the electric poles have been erected in Keonjhar, Sundergarh and Mayurbhanj districts of Orissa under the rural electrification scheme, but there is no power supply through them; and
- (b) if so, the action taken or proposed to be taken to ensure power supply to these areas?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-VENTIONAL ENERGY SOURCES(SHRI KALP NATH RAI): (a) and (b). Rural Electrification Schemes under which villages are electrified comprises of erection of poles in the first instance followed by stringing of conductors, affixing of insulators and lastly energising the line. This is an ongoing activity carried out by State Electricity Boards. As power information available, by the end of June, 1991, the number of villages electrified in the Keonjhar, Sundergarh and Mayurbhani districts of Orissa are as under:

No. of villages as per 1981 census	Villages electrified as on 1.7.1991
2045	1625
5661	2372
9273	2422
	per 1981 census 2045 5661

[English]

Flying hours of cabin crew of Air India

5425. DR. SUDHIR RAY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the normal flying hours per month for the cabin crew in the Air India;
 - (b) the actual utilisation of flying hours

for male and female cabin crew;

- (c) whether there has been under utilisation of flying hours per crew member;
 - (d) if so, the details thereof; and
- (e) the steps being taken by the Air India for optimum utilisation of services of cabin crew?

THE MINISTER OF CIVIL AVIATION